

an>

Title: Need for formation of Cauvery Management Board and Cauvery Water Regulation Committee.

DR. J. JAYAVARDHAN (CHENNAI SOUTH): On account of untiring efforts of our hon. Chief Minister of Tamil Nadu Puratchithalaivi amma and the intervention of the Supreme Court, the final order of the Cauvery Water Disputes Tribunal dated 05.02.2007, has been notified by the Government of India on 19.02.2013. ...(*Interruptions*) Our Hon'ble Chief Minister of Tamil Nadu Puratchithalaivi amma has been urging the Government of India for the early formation of the Cauvery Management Board and the Cauvery Water Regulation Committee. A '*pro tem*' Supervisory Committee has been formed which has not yet been effective. ...(*Interruptions*) This request was made on 3<sup>rd</sup> June, 2014 by our dynamic leader which has not yet been favourably considered by the Government of India. The Government of India should take necessary steps to form Cauvery Management Board and the Cauvery Water Regulation Committee immediately.